

1	2	3
11.	Orissa	115
12.	Punjab	230
13.	Rajasthan	155
14.	Tamil Nadu	230
15.	Uttar Pradesh	450
16.	West Bengal	70
17.	Meghalaya	1
18.	Nagaland	1
19.	Tripura	1
20.	Andaman & Nicobar	1
21.	Pondicherry	2
22.	Manipur	8
TOTAL		3400

Transfer Policy in Punjab National Bank

4155. SHRI HARISINH CHAVDA: Will the Minister of FINANCE be pleased to state :

(a) whether all the employees of Punjab National Bank in officers cadre are required to serve in rural areas atleast for a period of two years;

(b) if so, the number of officers in scale I to VII who have not worked so far in rural areas;

(c) how many of them are posted in Delhi Zone for the last five years and ten years respectively;

(d) the number of such officers, scale-wise, who have not been posted out of Delhi even for one year and the reasons for such discrimination; and

(e) the remedial measures taken or proposed to be taken by the Government to streamline the transfer policy in the Punjab National Bank ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (e): Information is being collected and will be laid on the Table of the House.

Welfare Schemes for Handloom Weavers

4156. DR. KARTIKESWAR PATRA: Will the Minister of TEXTILES be pleased to state :

(a) the amount spent by the Government in implementing the two welfare schemes for the handloom weavers viz., Workshed-cum-Housing Scheme and contributory Thrift Fund Scheme during the last two years, State-wise; and

(b) the achievements made so far in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) The following amount was sanctioned by the Government of India during the last two years to various State Governments for implementation of two Welfare Schemes for the handloom weavers viz., Workshed-cum-Housing Scheme and Contributory Thrift Fund Scheme :